

terminated in the State of Tamil Nadu due to various reasons such as due to delay in land acquisition, resistance by land owners for higher compensation and due to financial crisis of the concessionaire etc.

Regulation of vintage vehicles

1256. SHRI VAIKO:

DR. T. SUBBARAMI REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has notified a draft regulation for vintage vehicles and classic vehicles of more than fifty years;
- (b) if so, the details thereof;
- (c) by what time, the regulations will be finalised and put into effect; and
- (d) whether any incentive will be given for such heritage vehicles to encourage vintage motor vehicles?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (c) The Ministry has issued Statutory Order notification 'Regulation of Vintage Motor Vehicles order, 2019' on 12.12.2019 for comments from concerned Stake holders.

(d) No.

National Highways in Odisha

1257. SHRI PRASANNA ACHARYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of roads in Odisha approved in principle to be declared as National Highways during the last five years, details thereof;
- (b) the budget estimate for each of these roads and the amount sanctioned so far; and
- (c) the number of roads where work have begun, if so, the time period of completion of the work, if not, the reasons therefor?